

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
STARRED QUESTION NO. 87
TO BE ANSWERED ON 25.07.2022

CONSUMPTION EXPENDITURE SURVEY

87. SHRI SUJEET KUMAR:

Will the Minister of Statistics and Programme Implementation be pleased to state:

(a) whether Government intends to conduct the consumption expenditure survey to get accurate estimates of poverty and to update the inflation basket;

(b) if so, the deadline set for this, and if not, the reasons therefor;

(c) the reasons that the seventh economic census has been delayed for three years in a row despite the intention to use Information and Communication Technology (ICT) extensively to conduct the survey; and

(d) the deadline Government has set for itself to conduct the seventh economic census and, if there is no deadline set, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) to (d): A statement is laid on the table of the house.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA
STARRED QUESTION NO. 87 FOR ANSWER ON 25.07.2022 BY SHRI SUJEET
KUMAR REGARDING CONSUMPTION EXPENDITURE SURVEY.**

(a) & (b): The survey on Household Consumption Expenditure has been planned to collect disaggregated level information from the households on consumption of food and non-food items. The results of consumer expenditure survey are utilized for updation of consumption basket and base revision of Consumer Price Index (CPI). The process to conduct the Household Consumption Expenditure Survey (HCES) has been initiated in July 2022.

(c) & (d): 7th Economic Census (EC) was launched in States/ UTs in a phased manner from July, 2019. Owing to series of nationwide COVID-19 pandemic waves and several other operational constraints, 7th EC data collection, validation and compilation activities are affected.

Further, “State Level Coordination Committees” are required to approve the provisional results of 7th EC for their respective State/UTs. Accordingly, this Ministry is coordinating rigorously with State/UTs for earliest approval of provisional results by State Level Coordination Committees (SLCC) for their respective States/UTs.
